

Sir, illegal infiltration through the Indo-Bangladesh Border is not only a threat to the identity of the Assamese people but is also a grave threat to our national security. Sir, a few days back a number of members of fundamentalist terror organisation Huji were killed by the BSF along the Indo-Bangladesh border.

Coupled with the illegal migration, the cattle smuggling, from various States like Bihar and West Bengal, and arms smuggling are regular features on the Indo-Bangladesh border. There is also an allegation by the local people that there could be involvement of the BSF in such activities. A proper and thorough departmental inquiry should be made in this regard. It is, therefore, urged upon the Government to complete the border fencing on a war-footing. BSF battalions deployed on the Indo-Bangla border should not be given the responsibility to hold unduly extended frontages. All country boats plying in the river near the border should be registered and adequate speed boats and other necessary arrangements should be made to strengthen the riverine border. Diversion of BSF battalions from the border for other tasks must be stopped. Above all, I urge upon the Government to implement the Assam Accord in letter and spirit. Sir, on 15th August, 2009, it would complete 25 years; non-implementation of this Accord would celebrate its silver jubilee!

Therefore, I urge upon the Government to implement the Assam Accord in letter and spirit in order to stop illegal infiltration and identify illegal migrants to the State, delete their names from the Voters List and deport them for the sake of maintaining the sovereignty of the Constitution of India.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, I associate myself with what the hon. Member has said.

SHRI BISWAJIT DAIMARY (Assam): Sir, I associate myself with what the hon. Member has said.

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I associate myself with what the hon. Member has said.

श्री रघुनन्दन शर्मा (मध्य प्रदेश): महोदय, मैं अपने आपको इससे सम्बद्ध करता हूँ।

श्री श्रीगोपाल व्यास (छत्तीसगढ़): महोदय, मैं अपने आपको इससे सम्बद्ध करता हूँ।

Meance caused by monkeys in South Avenue in New Delhi endangering human lives

DR. K. MALAISAMY (Tamil Nadu): Sir, this is a matter of grave concern, not only for the public, but also for the Members of Parliament living in South Avenue. Sir, this is about the menace of the monkeys in South Avenue. As a regular morning walker in South Avenue, I know pretty well about the ordeals one has to face there. I have mentioned in the Special Mention that I made some time ago about the long-standing and serious problem caused by the monkeys. The monkeys come from elsewhere.

Sir, I am pretty serious about what I am saying.

MR. DEPUTY CHAIRMAN: I think, you are talking about this for the second or third time.

DR. K. MALAISAMY: Sir, I would not like to explain the ordeals faced in detail. Several MPs reside in South Avenue. You may ask them about this. Many people have asked me to raise the matter in the House and, that is why, I am raising it here. I am managing with it and that is a different matter. But several people are suffering because of this. The menace is grave and things are pretty serious. I would like to say that in spite of making a Special Mention regarding this issue earlier, nothing has been done. The Minister of Environment and Forests was present here till now; he is quite serious about his work. Now, I would like to bring this to his notice. In my opinion, this matter has not been considered with all seriousness. Due priority has not been given. Very importantly, there is no will or skill shown by the Department that is handling it. As a temporary measure, a special squad may be deployed from the Forestry Department and they can put their strategies into use to scare away the monkeys. This is a temporary solution. As a permanent solution, the Minister may consider convening a meeting with some of the MPs and all concerned officers. I can assure them of my support in trying to find a way out in dealing with this problem. We are all out to protect wild animals, but at the same time, human lives are more precious. Lastly, Sir, if the Government does not take any serious action, the passers-by will have to resort to self-defence by using their guns and pistols. This is the ultimate choice available. I don't think the Government would drive things to that extent. This is the point I wished to make.

SHRI S. ANBALAGAN (Tamil Nadu): Sir, I associate myself with what the hon. Member has said.

SHRI N. BALAGANGA (Tamil Nadu): Sir, I associate myself with what the hon. Member has said.

SHRIMATI VASANTHI STANLEY (Tamil Nadu): Sir, I associate myself with what the hon. Member has said.

Corruption in mining activities in Orissa and request for a CBI Enquiry

श्री रुद्रनारायण पाणि (उड़ीसा): धन्यवाद, उपसभापति महोदय। उड़ीसा की शान होती है खान, धान और पान। महोदय, इस देश में जितनी खनिज सम्पदा है, उसमें से सर्वाधिक हिस्सा उड़ीसा में है, किन्तु दुर्भाग्य की बात है कि वहां पर अब सरकारी प्रोत्साहन से खान और खनिज द्रव्यों में भयंकर * हो रहा है। महोदय, मेरा सौभाग्य है कि कांग्रेस पार्टी के जो उड़ीसा मामलों के प्रभारी हैं, हमारे स्वास्थ्य मंत्री श्री गुलाम नबी आज़ाद जी यहां पर बैठे हैं।...**(व्यवधान)**...

श्री मंगल किसन (उड़ीसा): उपसभापति महोदय, माननीय सदस्य ने जो कहा है वह**(व्यवधान)**....

श्री उपसभापति: आप बैठ जाइए!**(व्यवधान)**... यह जीरो ऑवर है।...**(व्यवधान)**...

*Expunged as ordered by the Chair.